COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 509 OF 2017 IN
DFR NO. 1935 OF 2017

Dated: 27th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Assam Power Distribution Company Ltd. … Appellant(s)
Vs.
ONGC Tripura Power Company Limited & Ors. … Respondent(s)

Counsel for the Appellant(s) : Mr. Avijit Roy

ORDER

(IA NO. 509 of 2017 – Delay in filing)

Issue notice to the Respondents returnable on 31.08.2017. Dasti, in addition, is permitted.

List the matter on ***31.08.2017.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt